

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 111(ND)14
CA. NO.

CORAM:


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2017

NAME OF THE COMPANY: M/s Usha Kalra & Ors. Vs. Kalra Pulp and Board Mills Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 397/398

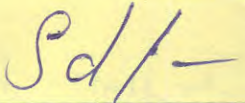
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	SHIPRA CHOUDHRY	ADVOCATE	PETITIONERS	
2.	Mr. Mohit Dommen;	Advocate	for Respondents	Mohit

ORDER

The Petitioner has filed an application praying for amending the number of shares stated in various paragraphs of the petition.. A request has been received on behalf of the ld. counsel for the Respondents praying for an adjournment as the main counsel is not present due to his personal difficulty.

2. List on 24.03.2017.


[S.K. MOHAPATRA]
MEMER [T]


[INA MALHOTRA]
MEMBER [JUDICIAL]